

whether the cheapest quotation from firms which were short-listed was accepted;

(d) if not, the reasons therefor; and

(e) the number of such jackets purchased so far and the quantities supplied to various organisations ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : (a) Central purchase Organisation, i.e. D.G.S. & D. has not made any purchase of this store so far.

(b) Does not arise.

(c) A Global Tender was floated by the D.G.S.&D. for this store. Contract has not been finalised so far.

(d) Does not arise.

(e) Does not arise, in view of (a) and (c) above.

Spinning Mill in Phulbani in Orissa

3603 SHRI RADHAKANTA DIGAL : Will the Minister of TEXTILES be pleased to state :

(a) whether an industrial licence has been granted for setting up a spinning mill at Phulbani in Orissa ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) and (b). Government have granted two Letters of Intent against applications received from Phulbani Co-op. Synthetic Spinning Mills Ltd. and Industrial Promotion and Investment Corporation of Orissa Ltd. for setting up synthetic spinning mills at Tehsil Phulbani and Tehsil Boud, both in Distt. Phulbani in Orissa.

Non Payment of Salaries to Indian Doctors by Libya

3604. DR. V. RAJESHWARAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) how many Indian Doctors have gone to Libya on contract basis ;

(b) whether it is a fact that the Libyan Government is not paying salaries to these doctors according to the contract norms ; and

(c) if so, the steps Government propose to take up in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) While exact figures are not available it is estimated that about 1500 Indian doctors are serving in Libya on the basis of individual contracts.

(b) and (c). No case of non-payment of salaries as per contract norms has been brought to the notice of Government.

Export of Silk Goods

3605. SHRI CHIRANJI LAL SHARMA : Will the Minister of TEXTILES be pleased to state :

(a) the steps taken or proposed to be taken during the current year to increase the export of silk goods ; and

(b) the details of incentives to be given to silk goods producers ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) and (b). The steps taken to increase the export of silk goods, including incentives for silk manufacturer exporters, are as under :

(i) Higher CCS rates have been announced w e.f. 1-7-86 for natural silk garments, made-ups, sarrees and knitwear.

(ii) Silk exporters are allowed to import raw material under Advance Licensing and REP Scheme of the Import-Export Policy in order to enable them to compete effectively in the international market. The REP rate for 100% natural silk goods has been raised from 20% to 30% in the current Import-Export Policy.